

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

203. CP/69(MB)2022

**IN THE MATTER OF**

SHIV TULJA SUGAR LIMITED

... Petitioner

Vs

Registrar of Companies Mumbai

...Respondent

Section 252(1) of Companies Act, 2013

**Order Delivered on 01.05.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: CS Isheeta Joshi (PH)

For the Respondent: Ms. Rujuta Bankar AROC (PH) (Present in Person)

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**ORDER**

**CP/69(MB)2022** – The present petition is being filed seeking revival of the petitioner's company. Learned counsel for the petitioner company submits that though the company was incorporated in 2005 but since 2006 company has not actually been engaged in any business and the name of the company was struck off because of non-filing of financial return on account of cancellation of license of bank where the company's account was operational. Counsel submits that against the cancellation of license of the Bank a writ petition is already pending adjudication before the Aurangabad Bench of Hon'ble Bombay High Court. The Counsel further submits that presently revival of the company is being sought for the reasons that 84 acres of the

land is in the name of the company and petitioner seeks to utilize the same. While taking us through the documents, learned counsel made a reference of the valuation report placed on record dated 02.02.2023. On perusal of the same it is noticed that the name of the owner of the land was stated to be Mr. Saji s/o Mr. Sambhaji Patil Umrekar. Thus, it is evident that the land is not in the name of the company, the only ground on which the revival of the company is being sought. On asking the learned counsel for the petitioner prays for a short adjournment so as to seek appropriate instructions. In the interest of justice, an opportunity is granted to the petitioner to come up with appropriate instructions. Adjourned to **22.05.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Manish Tiwari/